

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 135 of 2014 and 81 of 2014**

**Dated: 11<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Appeal No. 135 of 2014**

**Kerala State Electricity Board .... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission ... Respondent(s)**

**Appeal No. 81 of 2014**

**Kerala State Electricity Board Ltd. .... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.T. George**

**Counsel for the Respondent(s) : Mr. Ramesh Babu M.R. for R-1**

**ORDER**

At the request of learned counsel for the appellant, post these Appeals for hearing on **11<sup>th</sup> January, 2016.**

**( T. Munikrishnaiah )  
Technical Member  
rkt/vt**

**( Justice Surendra Kumar )  
Judicial Member**